CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram

- 1. Dr. Pramod Deo, Chairperson
- 2. Shri R.Krishnamoorthy, Member
- 3. Shri V.S.Verma, Member

Petition No. 303/2009

In the matter of

Reimbursement of additional expenditure towards deployment of special security forces (CISF) at Bongaigaon sub-station for the year 2008-09 in North Eastern Region.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon Vs Assam State Electricity Board & Others ... Respondents

ORDER

The petitioner has filed this petition seeking reimbursement of additional

expenditure incurred towards deployment of Special Security Forces at Bongaigaon

sub-station in the State of Assam for the year 2008-09.

2. Admit.

3. The petitioner has already served copy of the petition on the respondents on 30.11.2009 through speed post. The respondents may file their replies by 31.12.2009, with a copy to the petitioner. Rejoinder, if any, may be filed by 15.1.2010.

4. List on 21.1.2010.

sd/-(V.S.VERMA) (R.KRISHNAMOORTHY) MEMBER MEMBER New Delhi dated the 8th December 2009

sd/-(DR.PRAMOD DEO) CHAIRPERSON